

1	2	3
18	Foreign Investment Promotion Scheme (FDI)	10.00
19	Human Resources Development	126.68
20	Textile Engineering including Jute	0.00
21	Technical Textiles including Jute	76.00
22	Cotton Technology Mission (CSS)	0.00
SUB TOTAL (B)		5545.26
GRAND TOTAL (A+B)		6860.46 **

\*\* Note: Subsequently the M/o Textiles has sought allocation of Rs. 7000.00 crore.

#### **National fibre policy for uniform tax**

1676. SHRI A. ELAVARASAN: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has formulated a National Fibre Policy which is aimed at ending the tax disparity between cotton and man-made synthetic fibre;

(b) if so, the details thereof;

(c) whether there has been a substantial reduction in excise duty on man-made fibre while cotton is exempted from excise duties; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) The Government of India has formulated the Draft National Fibre Policy designed with a decadal perspective of 2010-20, to place India firmly on the World Fibre map by strengthening the existing policy framework and providing institutional and technological support for rapid fibre growth in the country. The Policy is yet to be approved by the Cabinet.

(b) to (d) Does not arise.

#### **Development of Orissa as a tourist destination**

1677. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of TOURISM be pleased to state:

- (a) the number of foreign tourists visited Orissa during the last three years, year -wise;
- (b) the details of grants given for development of various tourist places in Orissa during the last three years, year wise; and
- (c) the fresh steps taken by Government to develop Orissa as a favourite tourists' destination?

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAY): (a) The number of Foreign Tourist Visits (FTVs) to Orissa during last three years is given below:

Year	2008	2009	2010
FTVs	43966	45684	50432

(b) and (c) Development and promotion of tourism including the showcasing of the States/Union Territories as a favourite tourist destination is primarily the responsibility of the concerned State Governments/UT Administrations. Ministry of Tourism, however, provides financial assistance to States/UTs on the basis of project proposals received from them in accordance with scheme guidelines subject to availability of funds and inter-se priority. The amount sanctioned to Orissa during 2008 - 09, 2009 - 10 and 2010 - 11 (upto 30th September, 2010) are as follows:

Year	No. of Projects Sanctioned	Amount Sanctioned (in Rs. Crore)
2008-09	6	41.15
2009-10	11	26.29
2010-11	2	4.39

(upto 30th September, 2010)

#### **Tourists visiting Andaman and Nicobar Islands**

1678. SHRI N. BALAGANGA: Will the Minister of TOURISM be pleased to state:

- (a) the number of tourists both foreign and Indian visited Andaman and Nicobar Islands during the last two years;